

Seventeenth Loksabha

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Title: Request to accord approval for sanction of Eklavya Model Residential School at Achampet in Nagarkurnool Parliamentary Constituency.

SHRI POTHUGANTI RAMULU (NAGARKURNOOL): Mr. Speaker, Sir, thank you for giving me the opportunity to raise an important issue during the 'Zero Hour'. I represent Nagarkurnool Parliamentary Constituency in Telangana State which is a very backward region. The population of Scheduled Tribe community is predominantly high in Achampet. The population of Scheduled Tribe community is three lakhs. The literacy rate is very less. Although the Union Government and the State Governments have enacted a lot of schemes and welfare programmes for development of Scheduled Caste and Scheduled Tribe communities, yet most of the fruits of these welfare schemes have not reached them. It is learnt that a total of 226 EMRSs, Eklavya Model Residential Schools are functional across the country at the end of 2018. It is high time to establish such EMRS at Achampet which comes under my Nagarkurnool Parliamentary Constituency. Due to lack of sufficient schools, particularly Eklavya Model Residential Schools, students belonging to Scheduled Tribe community are facing a lot of hardships for getting quality education. I firmly believe that establishment/opening of Eklavya Model Residential School at Achampet is the need of the hour. Keeping in view the above, I would, earnestly request the Union Government and the hon. Minister of Tribal Affairs, through you, to kindly accord approval for sanctioning of Eklavya Model Residential School at Achampet in my Nagarkurnool

Parliamentary Constituency so that the students belonging to Scheduled Tribe community could get adequate opportunity to get quality education without giving any financial burden to their parents.